<u>O.I.H.</u>

GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 3182 TO BE ANSWERED ON MARCH 12, 2020 PMAY HOUSES IN RAJASTHAN

NO. 3182. SHRI BHAGIRATH CHOUDHARY :

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the eligibility criteria for selecting families under Pradhan Mantri Awas Yojana in urban areas;
- (b) the number of eligible families allocated funds for the construction of houses under the scheme along with the year-wise details thereof, State-wise;
- (c) the total number of houses constructed/to be constructed under the said schemes in Rajasthan, district and scheme-wise details thereof;
- (d) whether instead of selecting eligible families benefits are being given arbitrarily due to administrative carelessness and dictatorship in many districts in Rajasthan and if so, the details thereof;
- (e) whether any list of eligible families under these two schemes have been published and if so, the district-wise details thereof; and
- (f) whether the Government has any proposal to select only actual eligible families for proving benefits of the schemes and if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) The eligibility criteria for selection of beneficiaries under Pradhan Mantri Awas Yojana (Urban) are as under:

- (i) A beneficiary family will comprise husband, wife, unmarried sons and/ or unmarried daughters.
- (ii) The beneficiary family should not own a pucca house (an allweather dwelling unit) either in his/her name or in the name of any member of his/her family in any part of India.
- (iii) Further, such person with pucca house having built-up area less than 21 square meter (sqm) may be included for enhancement of existing dwelling units upto 30 sqm. However, if enhancement is not possible on account of lack of availability of land/space or any other reason, she/he may get a house under the PMAY(U) elsewhere.
- (iv) An adult earning member (irrespective of marital status) can be treated as a separate household;
 - Provided that he / she does not own a pucca (an all-weather dwelling unit) house in his / her name in any part of India.
 - Provided also that in the case of a married couple, either of the spouses or both together in joint ownership will be eligible for a single house, subject to income eligibility of the household under the scheme [EWS – upto Rs. 3,00,000, Lower Income Group(LIG) - from Rs. 3,00,001 to Rs. 6,00,000,

Middle Income Group (MIG) (for Credit Linked Subsidy Scheme only) MIG-I – from Rs. 6,00,001 to Rs. 12,00,000 and MIG-II – from Rs. 12,00,001 to Rs. 18,00,000].

- (b) State/Union Territory-wise details of number of beneficiaries for whom houses have been sanctioned along with year-wise Central Assistance sanctioned/allocated so far, under the Scheme are at Annexure-I.
- (c) District-wise details of houses sanctioned, grounded for construction, completed and to be constructed in the State of Rajasthan are at Annexure-II.
- (d) to (f): No, Sir. Land and colonization are State subjects. Identification of beneficiaries is done by States/UTs based on the eligibility criteria provisioned in the Scheme. District-wise demand of housing as indicated by the State Government of Rajasthan so far, is at Annexure-III.

Annexure-I referred in reply to LSUQ No - 3182 due for 12.03.2020 State/UT- wise details of number of beneficiaries for whom houses have been sanctioned alongwith year wise Central Assistance sanctioned so far under PMAY(U)

Sr. No.	State/UT	Number of Beneficiaries for whom Houses have been sanctioned	Year wise Central Assistance Sanctioned (Rs. in Cr.)				
			2015-16	2016-17	2017-18	2018-19	2019-20
1	A&N Island (UT)	612	-	-	9.14	0.05	-
2	Andhra Pradesh	20,08,372	2,939.42	4.45	7,368.92	8,447.65	11,526.06
3	Arunachal Pradesh	7,230	77.39	1.05	67.31	2.88	14.18
4	Assam	1,17,508	0.04	167.42	672.17	52.50	875.47
5	Bihar	3,13,443	688.13	665.28	852.57	1,767.24	903.04
6	Chandigarh (UT)	352	0.04	0.07	1.17	3.42	3.10
7	Chhattisgarh	2,55,201	85.05	239.25	1,312.91	1,679.85	528.87
8	D&N Haveli (UT)	4,336	0.02	13.21	36.18	27.18	3.69
9	Daman & Diu (UT)	1,349	-	0.79	7.10	7.46	9.90
10	Delhi (UT)	16,915	1.26	2.38	56.93	230.17	92.94
11	Goa	1,100	0.02	0.20	3.07	8.99	12.11
12	Gujarat	6,46,140	1,337.63	678.63	1,817.40	4,708.81	2,803.67
13	Haryana	2,67,641	208.79	15.43	823.40	3,059.41	161.56
14	Himachal Pradesh	10,030	43.90	52.56	51.35	5.37	23.87
15	Jammu & Kashmir	55,040	-	82.85	116.13	300.19	334.79
16	Jharkhand	2,00,267	206.06	726.39	1,273.37	280.75	540.81
17	Karnataka	6,52,164	889.25	1,240.37	3,630.85	3,365.84	1,205.95
18	Kerala	1,30,454	66.85	379.53	890.80	569.37	159.47
19	Ladakh (UT)	1,777	15.98	5.40	7.88	2.17	5.25
20	Lakshadweep (UT)	-	-	-	-	_	-
21	Madhya Pradesh	7,88,935	849.92	2,171.73	3,546.60	3,995.95	1,748.58
22	Maharashtra	11,77,560	30.88	1,784.89	1,374.05	11,133.44	4,004.33
23	Manipur	42,825	-	146.25	250.66	245.76	0.08
24	Meghalaya	4,685	0.02	0.80	11.05	21.94	36.86
25	Mizoram	30,803	163.92	0.18	288.89	5.74	14.56
26	Nagaland	32,001	41.68	187.59	0.10	183.19	93.38
27	Odisha	1,54,021	350.23	390.11	543.01	929.78	196.24
28	Puducherry (UT)	13,823	0.13	57.86	59.80	56.00	38.71
29	Punjab	91,440	0.83	599.19	32.72	212.08	579.17
30	Rajasthan	2,03,908	638.02	47.60	1,075.60	1,134.55	507.49
31	Sikkim	537	-	0.02	7.77	0.18	0.21
32	Tamil Nadu	7,70,673	652.54	2,831.85	3,137.84	2,981.83	2,288.70
33	Telangana	2,16,747	1,231.31	19.66	1,646.12	341.98	226.18
34	Tripura	83,454	78.00	512.94	494.85	154.49	77.05
35	Uttar Pradesh	15,74,233	284.01	154.42	5,310.82	11,883.48	6,540.82
36	Uttarakhand	41,815	170.36	30.30	175.80	239.10	146.48
37	West Bengal	4,11,876	1,140.66	1,034.14	960.41	2,199.09	1,035.36
	Total	103,61,738*	12,192.31	14,244.80	37,914.72	60,237.88	39,471.16^

* Including 32,471 beneficiaries for which subsidy released recently by Banks and Housing Finance Companies (HFCs)

^Including the subsidy of Rs 2,732 cr. released to Central Nodal Agencies (CNAs) recently

District-wise details of house sanctioned, grounded for construction, completed and to be constructed in the State of Rajasthan under PMAY(U)

Sr. No.	Name of District	Houses Sanctioned (Nos)	Houses Grounded for Construction (Nos)	Houses Completed (Nos)	Houses to be Constructed (Nos)
1	Ajmer	12,087	5,354	1,799	10,288
2	Alwar	12,256	5,533	5,178	7,078
3	Banswara	428	209	193	235
4	Baran	5,900	1,124	892	5,008
5	Barmer	2,454	1,405	1,359	1,095
6	Bharatpur	3,795	616	88	3,707
7	Bhilwara	5,019	3,882	2,939	2,080
8	Bikaner	8,481	1,713	1,042	7,439
9	Bundi	5,155	1,195	131	5,024
10	Chittorgarh	6,797	4,792	1,904	4,893
11	Churu	12,659	427	106	12,553
12	Dausa	554	48	48	506
13	Dhaulpur	14	14	14	-
14	Dungarpur	400	338	66	334
15	Ganganagar	7,534	2,844	2,521	5,013
16	Hanumangarh	532	2,291	2,237	-1,705
17	Jaipur	46,952	36,780	34,836	12,116
18	Jaisalmer	448	2,408	236	212
19	Jalor	1,341	781	408	933
20	Jhalawar	1,525	991	231	1,294
21	Jhunjhunun	4,348	611	195	4,153
22	Jodhpur	15,999	12,122	4,811	11,188
23	Karauli	1,015	550	6	1,009
24	Kota	8,883	7,772	7,214	1,669
25	Nagaur	5,863	360	360	5,503
26	Pali	6,101	4,213	2,333	3,768
27	Pratapgarh	1,783	1,794	809	974
28	Rajsamand	1,848	1,011	114	1,734
29	Sawai Madhopur	459	616	408	51
30	Sikar	5,322	1,337	1,337	3,985
31	Sirohi	1,439	1,607	641	798
32	Tonk	6,926	427	120	6,806
33	Udaipur	6,469	5,895	2,813	3,656
	Total	2,03,908^	1,14,182^	80,511^	1,23,397

^ Including 3,122 houses for which which subsidy released recently by Banks and Housing Finance Companies (HFCs)

Validated Housing Sr. No. Name of District Demand Ajmer 7,811 1 2 Alwar 20,759 3 Banswara 8,628 4 13,014 Baran 5 Barmer 1,792 6 18,730 Bharatpur 7 Bhilwara 8,205 8 Bikaner 18,525 9 Bundi 15,461 10 9,673 Chittorgarh 11 Churu 21,754 12 3,273 Dausa 13 7,650 Dhaulpur 14 Dungarpur 2,966 15 Ganganagar 18,574 16 Hanumangarh 9,086 17 Jaipur 7,844 18 Jaisalmer 1,872 19 Jalor 342 20 Jhalawar 7,401 21 Jhunjhunun 9,565 22 Jodhpur 13,895 23 Karauli 10,275 24 Kota 46,315 25 Nagaur 13,342 26 Pali 9,933 27 Pratapgarh 1,090 3,584 28 Rajsamand 29 6,194 Sawai Madhopur 30 Sikar 15,188 Sirohi 815 31 12,998 32 Tonk 33 12,934 Udaipur Total 3,59,488

Annexure- III referred in reply to LSUQ No - 3182 due for 12.03.2020 District-wise housing demand as indicated by the State Government of Rajasthan